

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/01114/2017**

Jabalpur, this Friday, the 05<sup>th</sup> day of January, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Palve Vijay Trimbak, S/o Shri Palve Trimbak Rambhau, DOB : 29.02.1988, R/o : 2, RCVP, Norhonha Academy of Administration, Shahpura, Bhopal, M.P. – 462016, Mob.8097022065

**-Applicant**

(By Advocate – Shri Akash Choudhury)

**V e r s u s**

1. Union of India through the Secretary, Ministry of Environment, Forest and Climate Change, Government of India, Indira Paryavaran Bhawan, 6<sup>th</sup> floor Prithivi Block, Jor Bagh Road, Ali Ganj, New Delhi – 110003.
2. The Secretary, Ministry of Personnel, Public Grievances and Pensions, Department of Personnel and Training (DOPT), Government of India, New Delhi 110003

**- Respondents**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to pursue his interest at appropriate forum.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

<b>(Ramesh Singh Thakur)</b> <b>Judicial Member</b> am/-	<b>(Navin Tandon)</b> <b>Administrative Member</b>
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